

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 450 of 2019**

**IN THE MATTER OF:**

**S.N. Suyamindra Achar**

**...Appellant**

**Versus**

**M/s. Cummins Generator Technologies India  
Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Aljo K. Joseph and Mr. Dileep Poolakkot, Advocates.**

**For Respondent:**

**O R D E R**

**19.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23<sup>rd</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/